Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.06.2018

NOTICE

All the concerned are hereby informed that the Custom and Excise Division Bench Matters listed on 15/06/2018 before Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical) shall stand adjourned and the adjournment notice will be issued in due course.

By order,

(Mohinder Singh)
Deputy Registrar

Copy to:-

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